

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting due for 09.05.2013 but actually held on 10.05.2013

The meeting No.06/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was due for 09.05.2013 but actually held on 10.05.2013 in Room No.108 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, Dy. DGFT	DGFT
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.05/AM-14, dated 02.05.2013 was taken for ratification. As there were no amendments to the same, the above referred minutes of 02.05.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.06/AM-14 dated 09.05.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 6/84-ALC3/2013

MEETING DATE : 09.05.2013

1	Case No.:2/41/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:6/84-ALC3/2013 09.05.2013	Status: Deferred
	HQ File :01/84/050/00376/AM13/	RLA File :03/95/040/00620/AM13/	Lic.No/Date:0310717119 13.12.2012	Defer Date: 06.06.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite			

comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.06.2013.

2	Case No.:18/40/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:6/84-ALC3/2013 09.05.2013	Status: Deferred
	HQ File :01/84/050/00373/AM13/	RLA File :03/95/040/00655/AM13/	Lic.No/Date:0310717388 17.12.2012	Defer Date: 06.06.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.06.2013.			

3	Case No.:1/41/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:6/84-ALC3/2013 09.05.2013	Status: Deferred
	HQ File :01/84/050/00375/AM13/	RLA File :03/95/040/00650/AM13/	Lic.No/Date:0310717384 17.12.2012	Defer Date: 06.06.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.06.2013.			

4	Case No.:4/41/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:6/84-ALC3/2013 09.05.2013	Status: Deferred
	HQ File :01/84/050/00378/AM13/	RLA File :03/95/040/00639/AM13/	Lic.No/Date:0310717372 17.12.2012	Defer Date: 06.06.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.06.2013.			

5	Case No.:3/41/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:6/84-ALC3/2013 09.05.2013	Status: Deferred
	HQ File :01/84/050/00377/AM13/	RLA File :03/95/040/00685/AM13/	Lic.No/Date:0310717630 19.12.2012	Defer Date: 06.06.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.06.2013.			

6	Case No.:6/42/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:6/84-ALC3/2013 09.05.2013	Status: Deferred
	HQ File :01/84/050/00386/AM13/	RLA File :03/95/040/00648/AM13/	Lic.No/Date:0310718052 24.12.2012	Defer Date: 06.06.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.06.2013.			

7	Case No.:32/43/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:6/84-ALC3/2013 09.05.2013	Status: Deferred
	HQ File :01/84/050/00418/AM13/	RLA File :03/95/040/00768/AM13/	Lic.No/Date:0310719624 07.01.2013	Defer Date: 06.06.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter.			

Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.06.2013.

Case No.:1/4/84-ALC3/2013	Party Name: TEXTPORT OVERSEAS PVT.LTD,	Meet No/Date:6/84-ALC3/2013 09.05.2013	Status: Approved
HQ File :01/84/050/00005/AM14/	RLA File :07/24/040/00447/AM13/	Lic.No/Date:0710093305 23.01.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/17/2013-14/Hosy., dated 09.05.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Men's ¾ Shorts made of 70% Cotton 30% Nylon dobby dyed fabric, GSM-125+/-10% (Style No.X6S2051D)	2950 Nos.	70% Cotton 30% Nylon dobby dyed fabric, GSM-125+/-10%, width-56"	2.73 Sq. meter per piece
			Embroidery patch label	1.01 Nos. per piece
			Velcro Tape	1650 Meter
			100% Cotton fusible knitted interlining	0.20 Sq. meter per piece
			Poly/Spun Polyester sewing thread	600 Meters per piece
2.	Men's Cargo Pant made of 70% Cotton 30% Nylon Ribstop dyed fabric, GSM-150+/-10% (Style No.B6P502RO)	1850 Nos.	70% Cotton 30% Nylon Ribstop dyed fabric, GSM-150+/-10%, width-57"	3.02 Sq. meter per piece
			100% Cotton fusible knitted interlining	0.22 Sq. meter per piece
			Zippers	3.01 Nos. per

			piece
		Poly/Spun Polyester sewing thread	400 Meters per piece
		Plastic Cordlock	3737 Nos.
The GSM should match in both import and export.			
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.			

9	Case No.:17/47/84-ALC3/2012	Party Name: CHIRIPAL INDUSTRIES LTD.	Meet No/Date:6/84-ALC3/2013 09.05.2013	Status: Deferred
	HQ File :01/84/050/00448/AM13/	RLA File :08/24/040/00384/AM13/	Lic.No/Date:0810118227 06.02.2013	Defer Date: 30.05.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that in the personal hearing with the representative of the applicant firm in the NC meeting held on 04.04.2013, the representative of the applicant firm was suggested to submit the relevant documents, flow chart and statement of wastage at each stage of the export product to the Committee. However, the applicant firm vide their e-mail dated 08.05.2013 has not submitted the requisite information/details. The Committee after deliberations decided to await the same and defer the case for re-listing on 30.05.2013.			

	Case No.:4/2/84-ALC3/2013	Party Name: SAMSONITE SOUTH ASIA PVT. LTD.	Meet No/Date:6/84-ALC3/2013 09.05.2013	Status: Approved
	HQ File :01/84/050/00004/AM14/	RLA File :03/95/040/00936/AM13/	Lic.No/Date:0310727640 11.03.2013	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/15/2013-14/Hosy., dated 09.05.2013 as detailed below:-			
	S.No.	Export Product	Export Quantity	Import item
				Quantity allowed

1.	Suitcase made of plastic namely Cubelite SP 55MM (Size-38CM X 55CM X 20.5CM)	4200 Nos.	Polypropylene Sheet (Size-800 X 650 X 1.11mm)	Net to net with accountability
			PP tricot lining fabric/vinyl, GSM-151	5208 Sq. meter
			PU coated fabric for interior 0.16mm, GSM-104	8820 Sq. meter
			Nylon Zipper No.5	16,077 Meters
			Nylon Zipper No.3	3465 Meters
			N57-JK10 Slider Nickel	Net to net with accountability
			N37-JK10 Slider Nickel	Net to net with accountability
			5 Men BLK Label logo T-M08429	Net to net with accountability
			Mesh 100% Polyester fabric, width-58" L:1298 Meter Graphite	600 Sq. meter
			Elastic Fixplat-CR STP HLDR(F-251)	Net to net with accountability
			Handle back plate 55BT-CR STP HLDR (F-255)	Net to net with accountability
			Buckle ZA 1001-30mm	Net to net with accountability
			Nylon coated fabric, KY-4025, Thickness-0.23mm	3692 Sq. meter
			Nylon Zipper No.8, 40mm	8593 Meters
			Slider Pullar N87H1-JH296 Left	Net to net with accountability
			Slider Pullar N87H1-JH297	Net to net with

Right	accountability
Hinge JF-166 Cubelite (F-166)	Net to net with accountability
TSA Recess Lock (TSA 21112)	Net to net with accountability
Carry handle Cubelite-A112	Net to net with accountability
Handle Cap Cubelite-A112 (Made of Plastic)	Net to net with accountability
Handle Cap backplate Cubelite (A-112)	Net to net with accountability
NC50A-B2-J047-0321GN-ID Tag	Net to net with accountability
Cubelite Logo J.W.L. 1942	Net to net with accountability
Pull handle 55CM Cubelite (H-9-8-C)	Net to net with accountability
Cubelite double wheels Dia-48	Net to net with accountability
SAMBL-HT-Gen/02/12 PP Hangtag	Net to net with accountability
Sticker SBL SAMA-STK	Net to net with accountability
Polypropylene Sheet (Size-795 X 990 X 1.11mm)	Net to net with accountability
PP tricot lining fabric/vinyl, GSM-151	7920 Sq. meter
PU coated fabric for interior 0.16mm, GSM-104	9259 Sq. meter

Nylon Zipper No.5	15,760 Meters
Nylon Zipper No.3	3762 Meters
N57-JK10 Slider Nickel	Net to net with accountability
N37-JK10 Slider Nickel	Net to net with accountability
5 Men BLK Label logo T-M08429	Net to net with accountability
Mesh 100% Polyester fabric, width-58" L:1298 Meter Graphite	871 Sq. meter
Fixn Part Elast-CR STRP HLDR(F-246)	Net to net with accountability
Buckle ZA 1001-30mm	Net to net with accountability
Nylon coated fabric, KY-4025, Thickness-0.23mm	5050 Sq. meter
Nylon Zipper No.8, 40mm	9028 Meters
Slider Pullar N87H1-JH296 Left	Net to net with accountability
Slider Pullar N87H1-JH297 Right	Net to net with accountability
Hinge JF-166 Cubelite (F-166)	Net to net with accountability
TSA Recess Lock (TSA 21112)	Net to net with accountability
Carry handle Cubelite-A112	Net to net with accountability
Handle Cap Cubelite-A112	Net to net with

(Made of Plastic)	accountability
Handle Cap backplate Cubelite (A-112)	Net to net with accountability
Back plate of C.HDL-CR STRP (A-112)	Net to net with accountability
NC50A-B2-J047-0321GN-ID Tag	Net to net with accountability
Cubelite Logo J.W.L. 1942	Net to net with accountability
Pull handle 68CM Cubelite (H-7-12D-2)	Net to net with accountability
Cubelite double wheels Dia-60	Net to net with accountability
Shell Reinforcement Bottom left ZN 176-B	Net to net with accountability
Shell Reinforcement Bottom right ZN 176-B	Net to net with accountability
Shell Reinforcement Top left ZN 178-A	Net to net with accountability
Shell Reinforcement Top right ZN 177-A	Net to net with accountability
SAMBL-HT-Gen/02/12 PP Hangtag	Net to net with accountability
Sticker SBL SAMA-STK	Net to net with accountability
3. Suit case made of plastic namely Cubelite SP 76MM (Size-51CM X 75.5CM X 30.5CM)	4200 Nos. Polypropylene Sheet (Size-900 X 1110 X 1.13mm)
	PP tricot lining fabric/vinyl, GSM-151
	Net to net with accountability
	11,705 Sq. meter

PU coated fabric for interior 0.16mm, GSM-104	11,914 Sq. meter
Nylon Zipper No.5	19,773 Meters
Nylon Zipper No.3	4019 Meters
N57-JK10 Slider Nickel	Net to net with accountability
N37-JK10 Slider Nickel	Net to net with accountability
5 Men BLK Label logo T- M08429	Net to net with accountability
Mesh 100% Polyester fabric, width-58" L:1298 Meter Graphite	1288 Sq. meter
Fixn Part Elast-CR STRP HLDR(F-246)	Net to net with accountability
Buckle ZA 1001-30mm	Net to net with accountability
Nylon coated fabric, KY- 4025, Thickness-0.23mm	7119 Sq. meter
Nylon Zipper No.8, 40mm	11,688 Meters
Slider Pullar N87H1-JH296 Left	Net to net with accountability
Slider Pullar N87H1-JH297 Right	Net to net with accountability
Hinge JF-166 Cubelite (F-166)	Net to net with accountability
TSA Recess Lock (TSA 21112)	Net to net with accountability
Carry handle Cubelite-A112	Net to net with

			accountability
		Handle Cap Cubelite-A112 (Made of Plastic)	Net to net with accountability
		Handle Cap Cubelite-A112 (Made of Plastic)	Net to net with accountability
		Back plate of C.HDL-CR STRP (A-112)	Net to net with accountability
		NC50A-B2-J047-0321GN- ID Tag	Net to net with accountability
		Cubelite Logo J.W.L. 1942	Net to net with accountability
		Pull handle 76CM Cubelite Bags H712DI BLK (H-7- 12D-2)	Net to net with accountability
		Cubelite double wheels Dia-60	Net to net with accountability
		Shell Reinforcement Bottom left ZN 176-B	Net to net with accountability
		Shell Reinforcement Bottom right ZN 175-B	Net to net with accountability
		Shell Reinforcement Top left ZN 178-A	Net to net with accountability
		Shell Reinforcement Top right ZN 177-A	Net to net with accountability
		SAMBL-HT-Gen/02/12 PP Hangtag	Net to net with accountability
		Sticker SBL SAMA-STK	Net to net with accountability
4.	Suit case made of plastic	3000 Nos.	Polypropylene Sheet (Size-945 Net to net with

namely Cubelite SP82
(Size- 54.5CM X 82CM
X 32CM)

X 1195 X 1.28mm)	accountability
PP tricot lining fabric/vinyl, GSM-151	8700 Sq. meter
PU coated fabric for interior 0.16mm, GSM-104	9315 Sq. meter
Nylon Zipper No.5	15,444 Meters
Nylon Zipper No.3	3000 Meters
N57-JK10 Slider Nickel	Net to net with accountability
N37-JK10 Slider Nickel	Net to net with accountability
5 Men BLK Label logo T- M08429	Net to net with accountability
Mesh 100% Polyester fabric, width-58" L:1298 Meter Graphite	1155 Sq. meter
Fixn Part Elast-CR STRP HLDR(F-246)	Net to net with accountability
Buckle ZA 1001-30mm	Net to net with accountability
Nylon coated fabric, KY- 4025, Thickness-0.23mm	5832 Sq. meter
Nylon Zipper No.8, 40mm	9009 Meters
Slider Pullar N87H1-JH296 Left	Net to net with accountability
Slider Pullar N87H1-JH297 Right	Net to net with accountability
Hinge JF-166 Cubelite (F-166)	Net to net with accountability

TSA Recess Lock (TSA 21112)	Net to net with accountability
Carry handle Cubelite-A112	Net to net with accountability
Handle Cap Cubelite-A112 (Made of Plastic)	Net to net with accountability
Handle Cap Cubelite-A112 (Made of Plastic)	Net to net with accountability
Back plate of C.HDL-CR STRP (A-112)	Net to net with accountability
NC50A-B2-J047-0321GN-ID Tag	Net to net with accountability
Cubelite Logo J.W.L. 1942	Net to net with accountability
Pull handle 82CM Cubelite Bags(H-7-12D-2)	Net to net with accountability
Cubelite double wheels Dia-60	Net to net with accountability
Shell Reinforcement Bottom left ZN 176-B	Net to net with accountability
Shell Reinforcement Bottom right ZN 175-B	Net to net with accountability
Shell Reinforcement Top left ZN 178-A	Net to net with accountability
Shell Reinforcement Top right ZN 177-A	Net to net with accountability
SAMBL-HT-Gen/02/12 PP Hangtag	Net to net with accountability
Sticker SBL SAMA-STK	Net to net with

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

11	Case No.:3/2/84-ALC3/2013	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:6/84-ALC3/2013 09.05.2013	Status: Deferred
	HQ File :01/84/050/00003/AM14/	RLA File :03/95/040/00931/AM13/	Lic.No/Date:0310728017 13.03.2013	Defer Date: 06.06.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.06.2013.			

12	Case No.:2/2/84-ALC3/2013	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:6/84-ALC3/2013 09.05.2013	Status: Deferred
	HQ File :01/84/050/00002/AM14/	RLA File :03/95/040/00932/AM13/	Lic.No/Date:0310728118 14.03.2013	Defer Date: 06.06.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.06.2013.			

13	Case No.:6/1/84-ALC3/2013	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:6/84-ALC3/2013 09.05.2013	Status: Deferred
	HQ File :01/84/050/00495/AM13/	RLA File :05/24/040/00470/AM13/	Lic.No/Date:0510349279 15.03.2013	Defer Date: 06.06.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 06.06.2013.			

MANUAL AGENDA CASE

(14)

Case No.62	M/s Grindwell Norton Ltd. or M/s Grindwell Norton International Ltd., Bangalore
NC 06/AM-14, dt. 09.05.2013	File No.01/84/162/499/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0710090486 dated 30.08.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP alongwith file. It was decided to await the same and defer the case for re-listing on 30.05.2013.

(15)

Case No.63	M/s Shri Lakshmi Defence Solutions Ltd., Kanpur
NC 06/AM-14, dt. 09.05.2013	File No.01/84/50/99/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0610027047 dated 14.05.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/16/2013-14/Hosy., dated 09.05.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Fragmentation Jacket made of Kevlar woven fabric, GSM-190+/-10% (1112 pieces, having 22 layers each of Kevlar fabric)	1112 Nos.	Kevlar woven fabric KFA 964 CA 802F, GSM-190+/-10%, width-152 cms.	13,285 Sq. meter
2.	Bullet proof jacket made of Kevlar	1000 Nos.	Kevlar woven fabric KFA	11,947 Sq.

woven fabric, GSM-190+/-10% (1000 pieces, having 22 layers each of Kevlar fabric)	964 CA 802F, GSM- 190+/-10%, width-152 cms.	meter
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The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(16)

Case No.64	M/s Reliance Industries Ltd., Mumbai
NC 06/AM-14, dt. 09.05.2013	File No.01/84/162/514/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0310715379 dated 21.11.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.06.2013.

(17)

Case No.65	M/s Reliance Industries Ltd., Mumbai
NC 06/AM-14, dt. 09.05.2013	File No.01/84/162/513/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0310716369 dated 05.12.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.06.2013.

(18)

Case No.66	M/s SRG Apparels Pvt. Ltd., Tirupur, Coimbatore
NC 06/AM-14, dt. 09.05.2013	File No.01/84/50/238/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.3210056336 dated 16.08.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 06.06.2013.

(19)

Case No.67	M/s Tets N Rai International, New Delhi
NC 06/AM-14, dt. 09.05.2013	File No.01/84/171/055/AM-13/DES-V
Ratification of input output Norms in respect of Annual Advance Authorization No. 0510335273 dated 20.09.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DGFTs letter dated 22.03.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(20)

Case No.68	M/s Precise Seamless Apparels Pvt. Ltd., New Delhi
NC 06/AM-14, dt. 09.05.2013	File No.01/84/50/190/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0510332416 dated 23.08.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 30.05.2013.

(21)

Case No.69	M/s Precise Seamless Apparels Pvt. Ltd., New Delhi
NC 06/AM-14, dt. 09.05.2013	File No.01/84/50/188/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0510332087 dated 21.08.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 30.05.2013.

(22)

Case No.70	M/s Chiripal Industries Ltd., Ahmedabad
NC 06/AM-14, dt. 09.05.2013	File No.01/84/50/300/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0810114745 dated 31.08.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that in the personal hearing with the representative of the applicant firm in the NC meeting held on 04.04.2013, the representative of the applicant firm was suggested to submit the relevant documents, flow chart and statement of wastage at each stage of the export product to the Committee. However, the applicant firm vide their e-mail dated 08.05.2013 has not submitted the requisite information/details. The Committee after deliberations decided to await the same and defer the case for re-listing on 30.05.2013.

(23)

Case No.71	M/s Chiripal Industries Ltd., Ahmedabad
NC 06/AM-14, dt. 09.05.2013	File No.01/84/50/280/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0810115374 dated 25.09.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that in the personal hearing with the representative of the applicant firm in the NC meeting held on 04.04.2013, the representative of the applicant firm was suggested to submit the relevant documents, flow chart and statement of wastage at each stage of the export product to the Committee. However, the applicant firm vide their e-mail dated 08.05.2013 has not submitted the requisite information/details. The Committee after deliberations decided to await the same and defer the case for re-listing on 30.05.2013.

(24)

Case No.72	M/s Chiripal Industries Ltd., Ahmedabad
NC 06/AM-14, dt. 09.05.2013	File No.01/84/50/281/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0810115375 dated 25.09.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that in the personal hearing with the representative of the applicant firm in the NC meeting held on 04.04.2013, the representative of the applicant firm was suggested to submit the relevant documents, flow chart and statement of wastage at each stage of the export product to the Committee. However, the applicant firm vide their e-mail dated 08.05.2013 has not submitted the requisite information/details. The Committee after deliberations decided to await the same and defer the case for re-listing on 30.05.2013.

(25)

Case No.73	M/s Orient Clothing Co. Pvt. Ltd., Gurgaon
NC 06/AM-14, dt. 09.05.2013	File No.01/84/171/98/AM-13/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510288340 dated 20.04.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM & measurement chart of the export product and after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Dress made of 100% Cotton Chambray woven fabric, GSM-162+/-10%, Style No. 426968	3050 Nos.	100% Cotton Chambray woven fabric, GSM-162+/-10%	1.15 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(26)

Case No.74	M/s Orient Clothing Co. Pvt. Ltd., Gurgaon
NC 06/AM-14, dt. 09.05.2013	File No.01/84/171/97/AM-13/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510288340 dated 20.04.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/18/2013-14/Hosy., dated 09.05.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Babies Body Suit made of 100% Cotton yarn dyed woven fabric, GSM-118+/-10%, Style No. 394038	5450 Nos.	100% Cotton yarn dyed woven fabric, GSM-118+/-10%, width-57/58"	1.01 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(27)

Case No.75	M/s Orient Clothing Co. Pvt. Ltd., Gurgaon
NC 06/AM-14, dt. 09.05.2013	File No.01/84/171/12/AM-13/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510288340 dated 20.04.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 06.06.2013.

(28)

Case No.76	M/s Orient Craft Ltd., Gurgaon
NC 06/AM-14, dt. 09.05.2013	File No.01/84/171/15/AM-13/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510314445 dated 13.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted

in this case. Accordingly, Committee on the basis of CAD/CAM of the export product and after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Skirt made of Shell: 100% Linen yarn dyed woven fabric, GSM-180+/-10%, Lining: 100% Cotton solid dyed woven fabric, GSM-57+/-10% Style No. 32018014	4820 Nos.	100% Linen yarn dyed woven fabric, GSM-180+/-10%, width-55"	3.49 Sq. meter per piece
			100% Cotton solid dyed woven fabric, GSM-57+/-10%, width-54"	1.21 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(29)

Case No.77	M/s Orient Craft Ltd., Gurgaon
NC 06/AM-14, dt. 09.05.2013	File No.01/84/171/14/AM-13/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510307324 dated 04.11.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM & measurement of the export product and after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Throw made out of 100% Linen woven fabric, GSM-433+/-10%, Style Name: Linen Throw 50"X70"	950 Nos.	100% Linen woven fabric, GSM-433+/-10%, width-56"	3.11 Sq. meter per piece.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(30)

Case No.78	M/s Orient Clothing Co. Pvt. Ltd., Gurgaon
NC 06/AM-14, dt. 09.05.2013	File No.01/84/171/16/AM-13/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510336492 dated 04.10.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 06.06.2013.

(31)

Case No.79	M/s Orient Craft Ltd., Gurgaon
NC 06/AM-14, dt. 09.05.2013	File No.01/84/171/98/AM-13/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510307324 dated 04.11.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM of the export product and after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Bed Skirt made out of 100% Linen grey unwashed woven fabric, GSM-180+/-10%, Size-60"x80" Style Name: Linen Bed Skirt	750 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%, width-125"	5.17 Sq. meter per piece.
2.	Bed Skirt made out of 100% Linen grey unwashed woven fabric, GSM-180+/-10%, Size-78"x80" Style Name: Linen Bed Skirt	750 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%, width-125"	5.50 Sq. meter per piece.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(32)

Case No.80	M/s Masturlal Pvt. Ltd., Bangalore
NC 06/AM-14, dt. 09.05.2013	File No.01/84/50/413/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0710092070 dated 22.11.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 06.06.2013.

(33)

Case No.81	M/s Gulati Exports House, Gurgaon
NC 06/AM-14, dt. 09.05.2013	File No.01/84/50/15/AM-07/DES-V
Ratification of input output norms against Advance Authorization No.0510181039 dated 19.04.2006.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/19/2013-14/Hosy., dated 09.05.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	Quantity to be accounted
1.	Ladies knitted Top made of 60% Polyester 32% Rayon 8% Spandex single jersey knit fabric, GSM-250+/-10%, (Style: #0581)	19,780 Nos.	60% Polyester 32% Rayon 8% Spandex single jersey knit fabric, GSM-250+/-10%, width-60"	7220 Kgs.	5270 Kgs.
2.	Ladies knitted Top made of 60% Polyester 32% Rayon 8% Spandex single jersey knit	1976 Nos.	60% Polyester 32% Rayon 8% Spandex single jersey knit fabric,	851 Kgs.	692 Kgs.

	fabric, GSM-250+/-10%, (Style: #0633)		GSM-250+/-10%, width-60"		
3.	Ladies knitted Top made of 60% Polyester 32% Rayon 8% Spandex single jersey knit fabric, GSM-250+/-10%, (Style: #0632)	1568 Nos.	60% Polyester 32% Rayon 8% Spandex single jersey knit fabric, GSM-250+/-10%, width-60"	811 Kgs.	681 Kgs.
4.	Ladies knitted Top made of 60% Polyester 32% Rayon 8% Spandex single jersey knit fabric, GSM-250+/-10%, (Style: #0624)	18,540 Nos.	60% Polyester 32% Rayon 8% Spandex single jersey knit fabric, GSM-250+/-10%, width-60"	5080 Kgs.	4032 Kgs.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(34)

Case No.82	M/s Gulati Exports House, Gurgaon
NC 06/AM-14, dt. 09.05.2013	File No.01/84/50/607/AM-06/DES-V
Ratification of input output norms against Advance Authorization No.0510171388 dated 08.12.2005.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 06.06.2013.

(35)

Case No.83	M/s Alpine Apparels Pvt. Ltd., Faridabad
NC 06/AM-14, dt. 09.05.2013	File No.01/84/171/96/AM-13/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510349772 dated 21.03.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify Advance Authorization issued in this case as per written comments of DIPP conveyed vide their I.D.No.7/110/2013-TSW, dated 09.05.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
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		Quantity		allowed
1.	Leather Hand bags in CKD/ SKD condition consisting of any combination of leather panels, leather components, fabric panels, fabric component, gussets, straps, handles & lining	1 pcs.	Relevant lining materials: woven, non-woven, synthetic, coated, laminated, PVC, PU, coated fabric	Actual + 5% wastage
			Relevant components: Brass metallic, synthetic or composite, snap fasteners, pullers, rivets, frames, logos, corners, magnetic button, magnetic locks, push clip, decorative fittings, key holder, key ring, hooks, plastic clear sheet, woven/moulded net sheets, chains, ring binders, manicure set accessories, money clip, angle spring, clips, glass beads, chaton and buckles etc., stamping foil, adhesive (synthetic, latex), sewing thread, elastic, reinforcement material and adhesive tape, locks- key, locks-numbered, telescopic carriers, hanger clips, metal accessories required for the manufacture of leather goods.	Net content + 1% wastage
			Zip fastner	Net+ 1%
			Packing material: Poly, PU bags, card board/corrugated boxes, art paper, duplex board, adhesive tapes, labels, tags	As per packing policy
2.	Fabric Hand bags in CKD/	1 pcs.	Relevant lining materials: woven,	Actual +

	SKD condition consisting of any combination of leather panels, leather components, fabric panels, fabric component, gussets, straps, handles & lining	non-woven, synthetic, coated, laminated, PVC, PU, coated fabric	5% wastage
		Relevant components: Brass metallic, synthetic or composite, snap fasteners, pullers, rivets, frames, logos, corners, magnetic button, magnetic locks, push clip, decorative fittings, key holder, key ring, hooks, plastic clear sheet, woven/moulded net sheets, chains, ring binders, manicure set accessories, money clip, angle spring, clips, glass beads, chaton and buckles etc., stamping foil, adhesive (synthetic, latex), sewing thread, elastic, reinforcement material and adhesive tape, locks-key, locks-numbered, telescopic carriers, hanger clips, metal accessories required for the manufacture of leather goods.	Net content + 1% wastage
		Zip fastner	Net+ 1%
		Packing material: Poly, PU bags, card board/corrugated boxes, art paper, duplex board, adhesive tapes, labels, tags	As per packing policy

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.
